

ITEM NO.1507
(For Judgment)

COURT NO.14

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Civil Appeal No(s). 1429-1430/2020

BENEDICT DENIS KINNY

Appellant(s)

VERSUS

TULIP BRIAN MIRANDA & ORS.

Respondent(s)

WITH C.A. No. 1431/2020 (III)

Date : 19-03-2020 These appeals were called on for pronouncement of judgment today.

For Appellant(s) Mr. Sudhanshu S. Choudhari, AOR
Mr. Yogesh S. Kolte, Adv.
Mr. Shakeel Ghatole, Adv.
Mr. Mahesh Shinde, Adv.

For Respondent(s) Mr. C.A. Sundaram, Sr. Adv.
Mr. Dilip Annasaheb Taur, AOR
Mr. Abhay Shamrao Undal, Adv.
Mr. Anshuman Singh, Adv.

Mr. Arun R. Pedneker, Adv.
Mr. Rahul Chitnis, Adv.
Mr. Hitesh Kumar Sharma, Adv.
Mr. Sachin Patil, AOR

Mr. Mehul M. Gupta, Adv.
Mr. R. P. Gupta, AOR

Mr. Ashish Wad, Adv.
Mrs. Jayashree Wad, Adv.
Mr. Sidharth Mahajan, Adv.
Ms. Sukriti Jaggi, Adv.
M/S. J S Wad And Co, AOR

Hon'ble Mr. Justice Ashok Bhushan pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Navin Sinha.

In terms of the signed reportable judgment, civil appeals are dismissed.

Pending applications, if any, shall also stand disposed of.

(MAHABIR SINGH)
AR-cum-PS

(BEENA JOLLY)
BRANCH OFFICER

(Signed reportable judgment is placed on the file)